

SPECIAL BENCH
COURT - II

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/42(KB)2022
IA(COMPANIES.ACT)/31(KB)2024, RA/2(KB)2023,
IA(COMPANIES.ACT)/152(KB)2023, IA(COMPANIES.ACT)/100(KB)2023,
IA(COMPANIES.ACT)/5(KB)2024, IA(COMPANIES.ACT)/26(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	VIRDHI COMMERCIAL CO LTD VS GLITTEK INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Rohit Kumar Keshri, Adv.] For the Petitioner
Mr. Ankit Chaurasia, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. List the matter on **15.04.2024 at 3:30 p.m.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**